

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:640
ANSWERED ON:24.02.2011
PROBE OF CASES BY SFIO
Patel Shri Lalubhai

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of cases investigated by Serious Fraud Investigation Officer (SFIO) since its inception;
- (b) whether the investigation in respect of many big companies have been completed;
- (c) if so, the details thereof along with the number and names of the companies; and
- (d) if not, the action taken by the Government to expedite the investigations?

Answer

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a): Since inception, the Serious Fraud Investigation Officers have Investigated 61 Companies u/s 235 /237 of the Companies Act, 1956.
- (b), (c) & (d): There is no criteria classifying Companies as big or otherwise under the Companies Act, 1956. The time taken in completion of the investigations depends upon the seriousness and complexities of the issues involved in each case.